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O.A.NO.795 OF 2005

ORDER DATED 07.03.07

Mr.S.B.Jena,Ld.Counsel for the Applicant has filed a memo seeking permission to withdraw the O.A. to pursue his grievances before the authorities.

2. Mr.T.Rath, Ld.A.S.C. for the Respondents is present and has no objection for the same.

3. Having heard both the parties, same is allowed and the O.A. is dismissed as withdrawn.

*BBJ*  
MEMBER(ADMN.)

*Adar*  
VICE-CHAIRMAN